

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).19227/2004

(From the judgement and order dated 11/08/2004 in LPA No. 74/1996 of HIGH COURT OF BOMBAY)

V.K. SABOO & ANR.

Petitioner(s)

VERSUS

M.B. MEHTA & ORS.

Respondent(s)

(With prayer for interim relief)

WITH SLP(C)....CC.8821/2004(With appln.(s) for C/delay in filing SLP)

Date: 24/09/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE Mr. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner(s)

Mr.Mukul Rogtagi, Sr.Adv.

Ms. Indu Malhotra,Adv.

Mr.Manu L.Shahalia, Adv.

For Caveator/Respondent(s)

Mr. S.V. Deshpande,Adv.

Mr. Girish Choubey, Adv.

Mrs. Anuradha Rustogi, Adv.

UPON hearing counsel the Court made the following

O R D E R

List the matters on 29th October, 2004.

Status quo in the meantime.

(Sheetal Dhingra)

Court Master

(Asha Joshi)

Court Master